

<b>Total Amount Involved in the Cases Disposed of Under Section 7,9 and 10 of IBC (From 01.01.2017 to 30.09.2024)</b>		
<b>Stage of Disposal</b>	<b>Total No. of Cases</b>	<b>Amount Involved (in Crore)</b>
<b>Settled Before Admission</b>	<b>29,733</b>	<b>11,33,606</b>
<b>Settled After Admission/ Sec 12A</b>	<b>1,512</b>	<b>39,552</b>
<b>Resolution Plan Approved</b>	<b>1,134</b>	<b>5,03,239</b>
<b>Total</b>	<b>32,379</b>	<b>16,76,397*</b>

***\*(Amount realized under Sec. 43, 45 49 & 66; During Liquidation; section 94 and 95 of IBC, 2016 not included)***

**Note:**

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 44 Members including President are in position (as on 31.10.2024).***
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.***
- 3. Further reconciliation is under progress due to minor discrepancies.***

Sd/-  
Deputy Registrar

Sd/-  
Joint Registrar

Sd/-  
Registrar